

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-04/2013/12371/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 21 December, 2023.

Sub:- **Civil Vacation.**

Ref:- Your letter No.DJKA/9750/2023, dated 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed permission to avail the **Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, for the aforesaid period,** as prayed for. The next senior most Judicial Officer available at the station shall be in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-04/2013/12372-12373/A, dated , 21-12-23

Copy forwarded for information to:

- 1) The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓2) The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)